

ITEM NO.14
SECTION XI

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 29281-
29282/2019

BANWARI LAL KANCHAL

Petitioner(s)

VERSUS

LAXMI NARAIN AGARWAL & ORS.

Respondent(s)

(**Only D.No.13536 of 2020 and SLP(C) Nos. 5025-5026 of 2020 are to
be listed before the Court of Id. Registrar**)

WITH

SLP(C) No. 5025-5026/2020 (XI)

(FOR ADMISSION and I.R. and IA No.34152/2020-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.34151/2020-EXEMPTION FROM
FILING O.T.)

Diary No(s). 13536/2020 (XI)

(FOR ADMISSION and I.R. and IA No.58921/2020-CONDONATION OF DELAY
IN FILING and IA No.58926/2020-EXEMPTION FROM FILING O.T. and IA
No.58925/2020-PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS and IA
No.58929/2020-PERMISSION TO FILE LENGTHY LIST OF DATES)

CONMT.PET.(C) No. 507-508/2020 in SLP(C) No. 29281-29282/2019 (XI)
(FOR ADMISSION and IA No.67925/2020-EXEMPTION FROM FILING O.T. and
IA No.67927/2020-PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 29-10-2020 These petitions were called on for hearing today.

For Petitioner(s)

Ms. Palak Mahajan, Adv.
Ms. Diksha Rai, AOR

For Respondent(s)

Mr. Satpal Singh, AOR
Mr. Purushottam Sharma Tripathi, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

SLP(C) No. 5025-5026/2020

Respondent No.1 in both SLPs has filed counter affidavit

alongwith application for exemption from filing official translation. Application be processed as per rules.

Service is complete on respondent Nos.2 to 10 but none has entered appearance.

Diary No(s). 13536/2020

Respondent No.1 in Appeal No.430 and 433 of 2019 has filed counter affidavit alongwith application for exemption from filing official translation. Application be processed as per rules.

Service is complete on respondent Nos.2 to 8 (common) but none has entered appearance.

Registry to process the matters for listing before the Hon'ble Court, as per rules.

ANIL LAXMAN PANSARE
Registrar